

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 348
TO BE ANSWERED ON 01.12.2015**

Appointment of Differently Abled

348. SHRI GANESH SINGH: SHRI KAPIL MORESHWAR PATIL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal to appoint only Differently abled persons to the post of Chairman and other important posts in various Government organizations working for the welfare of the disabled people as well as in the Commission for persons with disabilities;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

- (a) No, Sir.
- (b) Does not arise in view of (a) above.
- (c) Presently, the Government appoints the persons to the post of Chairman and other important posts in various Government organizations working for the welfare of persons with disabilities as per their expertise and capability. In this process, persons with disabilities are considered.
